

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 230
CP-157/ND/2020

IN THE MATTER OF:

**M/s. Electrotherm (India)
Limited.**

... Applicant/Petitioner

Versus

M/s. ET Infra Delevelopers Private Limited.

...

Respondent

Under Section: 241/242 & 244

Order delivered on 16.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Gauransh Singh Chauahan

For the Respondent : Adv. Jyoti Khurana, Adv. Aakash Sharma

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 05.07.2024.

**Sd/-
(Court Officer)**